

to make a formal rule in this regard as suggested by the A.R.C. On the other hand for manning senior management posts in any service the emphasis should be more on organisational ability, leadership qualities and managerial capabilities rather than on the specialised knowledge of a particular discipline, the A.R.C's recommendation, was, therefore not accepted."

(c) In view of (b), does not arise.

Commission to go into the Service Conditions of the Scheduled Castes and Scheduled Tribes

*641. SHRI KHURSHED ALAM KHAN:

SHRI DEORAO PATIL:

SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering any proposal to appoint a Commission to go into the service conditions of the Scheduled Castes and Scheduled Tribes; and

(b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) No, Sir.

(b) Does not arise.

Civilian teachers in the Defence Ministry

*642. SHRI S. W. DHABE:

SHRIMATI KUMUDBEN
MANISHANKAR JOSHI:

SHRI KRISHNA NAND
JOSHI:

SHRI VINAYKUMAR
RAMLAL PARASHAR:

SHRI SANTOSH KUMAR
SAHU:

Will the Minister of DEFENCE be pleased to state:

(a) the number of civilian school teachers in service in the Ministry of Defence;

(b) the number among them of those who are permanent and entitled to pension and other benefits; and

(c) what steps Government are taking to improve their service conditions?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) The information is not readily available; it is being collected and will be placed on the Table of the House.

(c) In the Navy and in the Air Force some civilian school teachers are employed as members of a cadre. In the Army, civilian teachers are held against combatant posts but if and when they become surplus, attempts are made to absorb them in the clerical cadre subject to eligibility of the candidates and availability of vacancies. In the Navy some of the civilian teachers enjoy a higher pay scale applicable to trained graduate teachers of the Kendriya Vidyalas.

Shipping service to Caribbean countries

*643. SHRI JAGAN NATH
BHARDWAJ:

SHRIMATI MARGARET
ALVA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any direct shipping service between India and the Caribbean countries;

(b) if not, in what manner Indian goods are exported to the Caribbean countries; and

(c) whether there is any proposal under Government's consideration to introduce a direct shipping service to these countries?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) The Shipping Corporation of India and the Scindia Steam Navigation Company Ltd. are providing direct sailing only to Kingston (Jamaica) from where cargo to other Caribbean destinations is transhipped.

(c) No, Sir.

Proposals for setting up cement plants

*644. SHRI DEORAO PATIL:

SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH:

SHRI KHURSHED ALAM
KHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any proposals from the large industrial houses for setting up cement plants in the country;

(b) if so, what are the details thereof; and

(c) what action Government have taken thereon?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) Cement appears under item No. 35(1) of the first schedule to the Industries (Development and Regulation) Act, 1951. It is open for investment by Large Industrial Houses and has been specifically included as such in the Industrial Policy announced on the 2nd February, 1973. These applications will be processed according to the prescribed procedures and on the merits of each case.

A statement showing the details of applications received during the year from the Companies covered under

the MRTP Act is attached. [See Appendix C-III, Annexure No. 60,4]

Growth of foreign investment and expansion of multi-nationals

*645. SHRI BIR CHANDRA DEB
BURMAN:

SHRI KALYAN ROY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Business Standard of the 2nd December, 1977 regarding the decision of the Left Front Committee to resist growth of foreign investment and expansion of multi-nationals in West Bengal;

(b) whether the West Bengal Government have approached the Central Government for expansion of Calcutta Electric Supply Corporation, Philips, Shaw Wallace and other multi-national concerns;

(c) if so, what are the details thereof;

(d) whether the Central Government have issued any letter of intent or licences to or approved the expansion of multi-nationals in any industry in West Bengal since March, 1977; if so, what are the details thereof, monthwise; and

(e) whether the West Bengal Government have made any protest against the expansion of and issue of licenses to the multi-nationals; if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) to (e) The State Government have taken up with the Central Government the proposal of expansion of the Calcutta Electric Supply Corporation to instal a 4x60 MW Thermal Station at Titagargh; M/s Philips